(23)

Declaration of Assets and Liabilities

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

giver	1)		शोभा देवी	पु त्र दना <i>दिल</i> कुमा(पुत्र जमन कुमार	अगदिल दुरा
Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	80001-	6000/-	NIT	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.J. AT R.S- 12000/- R.D. 8000/- मेमली P.N.B. AT 8000/-	2000/- 31700 78541 R.S. 2000/- S.B.J. C. 5 R.S. 4000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	F.D. S.B.J. & B. 2,25,000/- P.P.F, S.B.I & B. 1000/-	hir	NIL	Ņιι	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	रिलाईन्स लाइफ इनकुरेन्स १.5- 5,852/- सलाना POLICY NO 50395170	NIL	hir	NIL	ЫГ
(v)	Motor Vehicles (details of make, etc.)	मो2र साईफिल धीरो जैलेम्बर BR-01CV-9070	hir	NIL	hir	hir
(vi)	Jewellery (give details of weight and value)	hir	स्मोन। 30 गाम न्यादी 150 गाम	NIL	NIC	NIL
(vii)	Other assets, such as values of claims / interests	NIL	hir	PIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	अनिमर्का जिर्द	NIC	NIL	NIC	hir
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	HIL	NIL	NIC	hic	NIC
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	hir	NIL	אונ	NIE	NIL
(iv)	Houses / Apartments,	क्राविकारिकारी	NIC	NIC	NIC	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIC	PIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
80	(ii) Loans from financial institutions	NIL	NIC
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIC	NIC
	(b) dues to departments dealing with supply of water	NIC	NIC
	(c) dues to departments dealing with supply of electricity	MIC	NIC

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	(d) dues to departments dealing with telephones	MIL	NIC
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	MIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-NO DJYPK9401B	NIC
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIC
	(iii) Sales Tax [Only in case of proprietary business]	NIC	NIC
	(iv) Property Tax	MIC	NIL

C. <u>Personal D</u>	<u>etail</u>	
GPF/CPF/PRAN No.	1-	110083919973-
Gender	:-	M (M/F)
Date of Birth	:-	1 5 0 1 1 9 8 6 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	পিছার বিধান বিসা বিদ্যালয় SERVICE (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	प2ना
I hereby d		that the above details are true to the best of my

	Signature -40-891-2017 3717
	Name of Employee: चन्द्रभेखर कुमार
Place: 42-1	Designation: -41045
Date:	Department: 1981 Pacertal 24011
	-यन्युमेश्वर कुमार
	17.109191995